Form ECB

Application for raising External Commercial Borrowings (ECB) under Approval Route

Instructions

The complete application should be submitted by the applicant through the designated authorised dealer to the Chief General Manager-In-Charge, Foreign Exchange Department, Central Office, ECB Division, Reserve Bank of India, Mumbai 400 001.

Documentation:

Following documents, (as relevant) certified by authorised dealer, should be forwarded with the application:

- (i) A copy of offer letter from the overseas lender/supplier furnishing complete details of the terms and conditions of proposed ECB.
- (ii) A copy of the import contract, proforma/commercial invoice/bill of lading.

PART-A- GENERAL INFORMATION ABOUT THE BORROWER

1. Name of the applicant (BLOCK LETTERS)
Address

- 2. Status of the applicant
- i) Private Sector
- ii) Public Sector

PART-B-INFORMATION ABOUT THE PROPOSED ECB

Currency Amount US\$ equivalent

1. Details of the ECB

(a) Purpose of the ECB

(b) Nature of l	ECB [Please put (x) in the appropriate box]						
(i)	Suppliers' Credit						
(ii)	Buyers' Credit						
(iii)	Syndicated Loan						
(iv)	Export Credit						
(v)	Loan from foreign collaborator/equity holder (with						
	details of amount, percentage equity holding in the						
	paid-up equity capital of the borrower company)						
(vi)	loating Rate Notes						
(vii)	Fixed Rate Bonds						
(viii)	Line of Credit						
(ix)	Commercial Bank Loan						
(x)	Others (please specify)						
(c) Terms and	conditions of the ECB						
` '	of interest :						
(ii) Up-f	ront fee :						
(iii) Man	agement fee :						
	r charges, if any (Please specify) :						
(v) All-i	n-cost :						
(vi) Com	mitment fee :						
(vii) Rate	of penal interest :						
(viii) Perio	od of ECB :						
(ix) Deta	ils of call/put option, if any.						
(x) Grac	e / moratorium period :						
(xi) Repa	yment terms (half yearly/annually/bullet) :						
(xii) Avei	rage maturity :						
2. Details of t	he lender						
Name and add	ress of the lender/supplier						
3. Nature of s	ecurity to be provided, if any.						
PART C – IN	FORMATION ABOUT DRAW DOWN AND REPAYMENTS						

Proposed Schedule								
Draw-down			Repayment of Principal			Interest Payment		
Month	Year	Amount	Month	Year	Amount	Month	Year	Amount

PART D – ADDITIONAL INFORMATION

1. Information about the project

i) Name & location of the project :

ii) Total cost of the project : Rs. USD

iii) Total ECB as a % of project cost :

iv) Nature of the project :

v) Whether Appraised by

financial institution/bank

vi) Infrastructure Sector :

- a) Power
- b) Telecommunication
- c) Railways
- d) Roads including bridges
- e) Ports
- f) Industrial parks
- g) Urban infrastructure Water supply, Sanitation and sewerage.
- vii) Whether requires clearance from any: statutory authority? If yes, furnish the name of authority, clearance no. and date.

2. ECB already availed -(not applicable for the first time borrower)					
Year	Registration No.	Currency	Loan Amount	Amount disbursed	Amount outstanding*
2003-04					
2002-03					
2001-02					

^{*} net of repayments, if any, on the date of application.

PART E – CERTIFICATIONS

1. By the applicant							
We hereby ce							
(i) the particulars given above are true and correct to the best of our knowledge and belief.							
(ii) the ECB to be rai	sed will be utilised	for permitted purposes					
		(Signature of Authorised Official of the application)	 ant)				
Place		Nome					
Date	Stamp	Name:					
		Designation					
		Phone No					
		Fax					
		E-mail					
2. By the authorised of	dealer –						
We hereby ce	ertify that –						
(i) the applicant is ou	r customer.						
	1.1	and the original letter of offer from the lender/supprowing and found the same to be in order.	lier				
		(Signature of Authorised Offic	ial)				
Place		Name					
Date	Stamp	Name of the Bank/branch					

A.D.Code_____